

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/351/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti. Pranita Rani Rajmedhi,  
Member, MACT-3, Guwahati.

Dated Guwahati, the <sup>th</sup> 24 January, 2022.

Sub:- **Casual leave.**

Ref:- MACT No.3(8)/25 dated 19.01.2022 and MACT No.3(8)/24 dated 19.01.2022

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 12.01.2022 and 21.01.2022 along with station leave permission, with the official vehicle, at own cost, from the morning of 21.01.2022 till the morning of 24.01.2022**, as prayed for. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-76/98/352-353/A, dated , 24-01-2022**  
Copy to

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati.
2. ✓ The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
*Rola*